

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.426**

**IA/1257/ND/2023, IA/79/ND/2023, IA/5570/ND/2022,  
IA/6200/ND/2022, IA/5362/ND/2022, IA/4199/ND/2022 IN  
IB/304/ND/2022**

**IN THE MATTER OF:**

Genesis Comtrade Private Limited	...	Applicant
Versus		
Opulent Infradevelopers Private Limited	...	Respondent

**Order under Section 7 of IBC 2016.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Applicant in IA No.1257/23 : Mr. Arvind Garg, Adv. & Ms.  
Jaismeen Sharma, Adv.

For the Ex-Management : Mr. Ashish Mishra, Adv.

For the NOIDA : Mr. Abdhesh Chaudhary, Adv., Ms.  
Geetanjali Sethi, Adv., Ms. Manisha Suri,  
Adv. & Mr. Nishi Kant Singh, Adv.

For the Respondent : Mr. Shobhit Shukla, Adv,

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 13.04.2023.

**Sd/-  
(Court Officer)**